

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CA No.67/Chd/2017

In the matter of:

Amrex Marketing Private Limited.

....Petitioner.

Versus.

Akal Spring Ltd & Ors.

....Respondents.

Present: Mr.Animesh Sharma Advocate for the petitioner.
Mr.D.S.Sobti and Mr.Baani Khanna, Advocates for
respondents.

Due to paucity of time, the matter cannot be taken up
today. List the matter on 05.02.2018 for arguments on application.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 12, 2017.

Ashwani